

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO.11/C-II/2016(CLB)
R.T. No. 1/Ex/Chd/2016
IN
CP NO. 50(ND)/2010**

Maschinen Umwelttechnik Transportanlagen
Gesellschaft GmbH.

...Petitioner

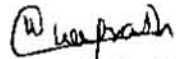
Versus.

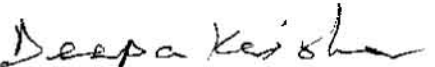
M/s Oswal FM Hammerle Textiles Ltd. & Ors.

...Respondents

Present: Mr. Amit Bansal, Advocate and Mr. Jayant Goel, CA for petitioner.
Mr. U.K. Chaudhary, Senior Advocate with Mr. Praveen Gupta,
and Mr. Himanshu Vij, Advocates for respondents.

By a detailed order of even date CA No. 34/C-II of 2016 / RT No.
22 A/2016 in CP No. 50 (ND) of 2010 has been dismissed. Now the matter is
adjourned to 24.01.2017 for further proceedings in Execution Petition No.
11/C-II of 2016 / RT No. 1/Ex/Chd/2016.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

January 09, 2017.

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